GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:3846
ANSWERED ON:17.04.2002
RESERVATION FOR SCS/STS IN GOVERNMENT JOBS
KAILASH MEGHWAL;SURESH PASI;THAAWAR CHAND GEHLOT

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government propose to conduct any study to ascertain the hurdles that are coming in the way of filling up the posts reserved in the Union Government jobs for SCs, STs as per their reservation quota of 15 and 7.5 per cent respectively;
- (b) if so, the details thereof;
- (c) the basis on which the reservation quota of 15 and 7.5 per cent to these categories was fixed and since when this quota is in force;
- (d) whether Government are considering to enhance this percentage quota keeping in view their percentage increase in the population as per the 2001 census; and
- (e) if so, by when?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE MINIS PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANNING AND M OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE. (SMT.VASUNDHARA RAJE)

(a)&(b): Representation of the Scheduled Castes and the Scheduled Tribes in Central Government Services was 16.27% and 6.22% respectively as on 1.1.2000. No major hurdles have come to notice in filling up the posts reserved for Scheduled Castes/Scheduled Tribes and as such there is no proposal to conduct a study for this purpose.

(c),(d)&(e): The reservation quota of 15 percent for Scheduled Castes and 7.5 percent for Scheduled Tribes was fixed on 25.3.1970 keeping in view the proportion of Scheduled Castes and Scheduled Tribes in the population according to 1961 Census. There is no proposal under consideration to increase the percentage of reservation as the total reservation is already 49.5% and any increase would push the percentage of reservation beyond 50%, the ceiling for reservation laid down by the Supreme Court of India.